

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad
REGIONAL BENCH- COURT NO.3

Customs Appeal No.10335 of 2014
Customs Misc. Application (EH) No. 10423 of 2020

(Arising out of OIO-KDL-COMMR-35-2013-14 dated 27/09/2013 passed by Commissioner of CUSTOMS-KANDLA)

Ashok Ramdas Agarwal

.....Appellant

28,Rai Bahadur Road,
5th Floor, Kolkata
KOLKATA, WEST BENGAL

VERSUS

C.C.-Kandla

.....Respondent

Custom House,
Near Balaji Temple,
Kandla, Gujarat

APPEARANCE:

Shri R. Sharan (Adv.) for the Appellant
Shri R P Parekh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU
Final Order No. A/ 10405 /2022

DATE OF HEARING: 29.04.2022
DATE OF DECISION: 29.04.2022

RAMESH NAIR

Shri R. Sharan, learned counsel appearing on behalf of the appellant submits that the appellant has expired and he also submitted the death certificate.

02. Accordingly, the appeal stands abated and disposed of accordingly. MA also stands disposed of.

(Dictated and pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

Mehul